

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.145

C.P.(CAA)/53(AHM)2022 in
C.A.(CAA)/37(AHM)2022

**Proceedings under Section 230-232 of the
Companies Act**

IN THE MATTER OF:

Daman Hospitality Pvt Ltd

.....Applicant

Order delivered on: 30/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv. a.w. Mr. Ravi Pahwa, Ld.
Adv.
For the Respondent :

ORDER

Heard. The order is reserved.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**